

**IN THE CENTRAL ADMINISTRATIVE
TRIBUNAL ADDITIONAL BENCH,
BANGALORE**

ORDER SHEET

Application No. 1286/86(T) of 198

Applicant

Respondent

(W.P. No. 13097/84)

Advocate for Applicant

Advocate for Respondent

Date	Office Notes	Orders of Tribunal
14.7.86.	<p>This writ petition is obtained from High Court of Karnataka v/s. 29 of Administrative Tribunals Act. 1985.</p> <p>There are 4 respondents all of them have served and represented by through by Counsel. Objections has not been filed. Matter is ready for being posted before bench.</p> <p>Notice may be issued to the respondents and their Counsel intimating fixed date of hearing. Applicant may be intimated through his Counsel.</p> <p>A date may be fixed for intimation to both the parties.</p> <p>Registers: <u>Registers</u> 14/7/86</p> <p>Notice through advocates post before bench on 6/8/86 for hearing and further proceedings. Date: 14/7/86</p>	

Date	Office Notes	Orders of Tribunal
	Notice issued to the parties as instructed M 28/7	A. No. 1286/86 (t) W.P. No. 13097/84)
6-8-86.	Notice may be issued to applicant since the concerned is absent - P.O B C.O C.H.O	Sh. Joseph Divyanathan vs. The Secretary, M/o. Defence & Ors. None present for affidavit. Shri Padmavati is also present for respects. Post on 10/11/86.
3.9.86	Notice of 28.9.86 issued to the applicant & R.S. Notice served to R.S.	B.O 8/11/86 KSP(VC)/LHARM 10/11/86 ORDER Shri Joseph Divyanathan, applicant in the case is present in person. He files a memo stating that the authorities themselves have granted all the reliefs sought in this application and therefore, this application may be dismissed as not pressed. We, therefore, dismiss this application as not pressed. But in the circumstances of the case, we direct the parties to bear costs.
	<i>J. Divyanathan</i> Date 10/11/86 10-19-86 Before The Hon'ble Sh. Vice Chairman K. S. Palta Shree - V.C The Hon'ble Sh. L. H. A. (Rao - M.C) Applicant in person present Sh. M. S. Padmavati for Resp Dismissed as withdrawn order dictated A.P C.H.O	<i>Sh. Joseph Divyanathan</i> 10/11/86 VICE CHAIRMAN MEMBER (ADM) (R)

**IN THE CENTRAL ADMINISTRATIVE
TRIBUNAL ADDITIONAL BENCH,
BANGALORE**

Application No 1986 86 of 198 (CT) **ORDER SHEET**

Applicant

Respondent

Advocate for Applicant

Advocate for Respondent

Date	Office Notes	Orders of Tribunal
23-1-87	order dt. 10-11-86 issued to all the Parties Concerned. TRB	